## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/618/ (IB)/2017

NAME OF THE PETITIONER(S)

: TRANS ASIAN SHIPPING SERVICES PVT LTD

NAME OF THE RESPONDENT(S)

: JAIN GRANITE & PROJECTS (I) LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

ANITH THORKS

for Pelitian Advocate to Responden

5) T. G. v. Aravinthan.

## **ORDER**

Counsel representing both the parties are present. Heard both the sides. Order is reserved.

> K Anantha Padmanabha Swamy Member (Judicial)

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